

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 15/AM10 HELD ON 08.07.2009
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 15/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 08.07.2009 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

2.1.1	Case No. A-17	AMIANITIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	HQ F. No. 01/87/050/00716/AM08/DES-VII	Status: Approved
	NC No.: 15/AM10 Dated: 08.07.2009	Adv. Lic. No. 1710002000 Dated 19.03.2008	RLA F. No. 17/24/040/00151/AM08	

Application: Request is for amendment in the quantity of Export Item No. 4.

Decision: The Committee discussed the case in light of written comments furnished by D/o C&PC vide their O.M. No. 46011/72/2004-PC.II dated 21.11.2008 and decided to **approve** following adhoc norms with modification in description (kg instead of Meter) of export item and unit of quantity (Meter instead of Number) at Sl. No. 4 in supersession of earlier norms ratified in NC Meeting No. 33/AM09 dated 26.11.2008 (Case No.:91/46/87-ALC1/2007):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. GRP Pipe DN 700 PN 09 SN 2500 with couplings (Weight/Meter 42.25 kg +/- 2%)	1 Meter	1. Fibreglass Roving	13.27 kg
		2. Polyester Filament Yarn	0.03 kg
		3. Polyrelease Film	0.06 kg
		4. Surface Mat	0.14 kg
		5. Polyester Netting	0.06 kg

		6. Unsaturated Polyester Resin	12.24 kg
		7. Silica Sand	17.62 kg
		8. Accelerator	0.02 kg
		9. Butanox/Trigonox	0.31 kg
		10. Styrene	0.61 kg
2. GRP Pipe Fittings DN 700 PN 09 SN 2500 (Weight/Number 77.51 kg +/- 2%)	1 No.	1. Fibreglass Roving	13.90 kg
		2. Polyester Filament Yarn	0.03 kg
		3. Polyrelease Film	0.07 kg
		4. Surface Mat	0.16 kg
		5. Polyester Netting	0.07 kg
		6. Chop Strand Mat	5.16 kg
		7. Woven Roving	6.87 kg
		8. Unsaturated Polyester Resin	34.89 kg
		9. Silica Sand	19.24 kg
		10. Accelerator	0.03 kg
		11. Butanox/Trigonox	0.32 kg
		12. Styrene	0.64 kg
3. GRP Pipe Couplings DN 700 PN 09 SN 2500 (Weight/No. 37.24 kg +/- 2%)	1 No.	1. Fibreglass Roving	14.33 kg
		2. Polyester Filament Yarn	0.01 kg
		3. Polyrelease Film	0.02 kg
		4. Surface Mat	0.04 kg
		5. Polyester Netting	0.02 kg
		6. Unsaturated Polyester Resin	12.84 kg
		7. Silica Sand	10.86 kg
		8. Accelerator	0.03 kg
		9. Butanox/Trigonox	0.32 kg
		10. Styrene	0.64 kg
4. GRP Pipe DN 700 PN 15 SN 2500 with couplings (Weight/Meter 39.56 kg +/- 2%)	1 Meter	1. Fibreglass Roving	18.82 kg
		2. Polyester Filament Yarn	0.03 kg
		3. Polyrelease Film	0.06 kg
		4. Surface Mat	0.14 kg
		5. Polyester Netting	0.06 kg
		6. Unsaturated Polyester Resin	12.31 kg
		7. Silica Sand	9.17 kg
		8. Accelerator	0.02 kg
		9. Butanox/Trigonox	0.31 kg
		10. Styrene	0.62 kg

5. GRP Pipe Fittings DN 700 PN 15 SN 2500 (Weight/No. 77.15 kg +/- 2%)	1 No.	1. Fibreglass Roving	20.60 kg
		2. Polyester Filament Yarn	0.03 kg
		3. Polyrelease Film	0.07 kg
		4. Surface Mat	0.17 kg
		5. Polyester Netting	0.08 kg
		6. Chop Strand Mat	5.54 kg
		7. Woven Roving	6.97 kg
		8. Unsaturated Polyester Resin	36.86 kg
		9. Silica Sand	9.68 kg
		10. Accelerator	0.03 kg
		11. Butanox/Trigonox	0.33 kg
		12. Styrene	0.66 kg
6. GRP Pipe Couplings DN 700 PN 15 SN 2500 (Weight/No. 40.20 kg +/- 2%)	1 No.	1. Fibreglass Roving	16.25 kg
		2. Polyester Filament Yarn	0.01 kg
		3. Polyrelease Film	0.02 kg
		4. Surface Mat	0.04 kg
		5. Polyester Netting	0.02 kg
		6. Unsaturated Polyester Resin	13.94 kg
		7. Silica Sand	10.86 kg
		8. Accelerator	0.03 kg
		9. Butanox/Trigonox	0.35 kg
		10. Styrene	0.70 kg

2.1.2	Case No. A-18	BERRY PLASTICS PVT. LTD.	Status: Approved
	NC No.: 15/AM10 Dated: 08.07.2009		
Hqrs. File No.		RLA File No.	Adv. Lic. No. & Date
01/87/050/00312/AM09/DES-VII		34/24/040/00065/AM09	3410021872 dt. 18.07.2008
01/87/050/00196/AM09/DES-VII		34/24/040/00004/AM09	3410021343 dt. 08.05.2008
01/87/050/00195/AM09/DES-VII		34/24/040/00246/AM08	3410021261 dt. 28.04.2008
01/87/050/00198/AM09/DES-VII		34/24/040/00245/AM08	3410021260 dt. 28.04.2008

01/87/050/0019//AM09/DES-VII	34/24/040/00013/AM09	3410021344 dt. 08.05.2008
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Subject: Fixation of adhoc norms for the export product “Heat Shrink Coated Material in the form of Rolls with Closure Patch”.

Decision: The Committee discussed the case in light of written comments furnished by D/o C&PC vide their O.M. No. 46011/56/2008-PC.II dated 23.03.2009 and decided to **approve** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Heat Shrink Coated Material in the form of Rolls with/without Closure Patch (Width 11” -34”)	1 kg	1. HTLP Backing Material (Heat Shrinkable HDPE Sheet)	1.08 kg/kg content in the export product
		2. Adhesive Granules	1.08 kg/kg content in the export product
		3. Closure Patch (Glass Reinforced Cross Linked HDPE Sheet)	1.065 kg/kg content in the export product

2.1.3	Case No. A-19	MANAKSIA LTD. (FORMERLY HINDUSTAN SEALS LTD.	HQ F. No. 01/87/050/00316/AM08/DES-VII	Status: Approved
	NC No.: 15/AM10 Dated: 08.07.2009	Adv. Lic. No. 0210102082 Dated 02.07.2007	RLA F. No. 02/24/040/00095/AM08	

Subject: Fixation of adhoc norms for the export product “Lacquers and Varnishes”.

Decision: With DIPP letter dated 08.07.2009, the Committee decided to **approve** the case with following adhoc norms:

EXPORT ITEM	QTY
1. Vinyl Alkyd white (containing i) Vinyl Resin min. 15.38% by weight ii) Titanium dioxide min. 28.84% by weight)	20000 Lts. (20800 Kg.)
2. Vinyl Size (containing i) Vinyl Resin min. 22.7% by weight ii) Polyester resin min. 2.9% by weight)	20000 Lts. (20200 Kg.)
3. Vinyl top coat varnish (containing Vinyl Resin min. 23.7% by weight)	30000 Lts. (30300 Kg.)
4. Polyester white coat (containing	20000 Lts.

4. Polyester white coat (containing i) Polyester resin min. 21.1% by weight ii) Titanium dioxide min.28.8% by weight) iii) Butilated Benzoguaramine min. 9.6% by weight)	20000 Lts. (20880 Kg.)
IMPORT ITEM	QTY
1. Vinyl Resin powder	7800 Kg.
2. Titanium dioxide powder	12000 Kg.
3. Polyester resin	5000 Kg.
4. Butilated Benzoguaramine formaldehyde resin	2000 Kg.

2.1.4	Case No. A-20	HALDIA PETROCHEMICALS LTD.	HQ F. No. 01/87/050/00401/AM09/DES-VII	Status: Approved
	NC No.: 15/AM10 Dated: 08.07.2009	Adv. Lic. No. 0210116826 Dated 02.09.2008	RLA F. No. 02/24/040/00153/AM09	

Subject: Request for amendment in the description of export product.

Decision: The Committee discussed the case in light of written comments furnished by D/o C&PC vide their O.M. No. 46011/260/2004-PC.II dated 09.04.2009 and decided to **approve** following adhoc norms with modification in description of export product in supersession of earlier norms ratified in NC Meeting No. 26/AM09 dated 08.10.2008 (Case No. 3/22/87-ALC1/2008):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene Granules	1 MT	1. Naphtha	1.273 MT
		2. Catalyst (ZN GF2-A-1H/Lynx 1010 HA/ Donor-C/ Donor-D/TEAL/ZN 111-4/ ZNMI/ZN 118	0.416 kg
		3. Anti-Oxidants (DHT 4A/ Irganox 1010/ Irganox 1076/ Irganox 168/ DSTDP/ Irganox 1330)	1.717 kg
		4. Additives (ATMER 63/ Crodamide ER/ PEPQ/ Syloblock 45H/Calcium Stearate/Glycol Mono Stearate/Nalco-39M/Sodium BENZOATE/ GMS 40/Hyperform HPN)	2.500 kg

2.1.5	Case No. A-21	HENKEL CAC PVT. LTD.	HQ F. No. 01/87/050/00202/AM09/DES-VII	Status: Approved
	NC No.: 15/AM10 Dated: 08.07.2009	Adv. Lic. No. 0310472202 Dated 28.05.2008	RLA F. No. 02/24/040/00107/AM09	

Subject: Request for amendment in the description of export product.

Decision: With oral comments of representative of D/o C&PC present in the Meeting, the Committee decided to **approve** following adhoc norms with modification in description of export product in supersession of earlier norms ratified in NC Meeting No. 14/AM09 dated 16.07.2008 (**Case No.:24/10/87-ALC1/2008**):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Resin Solution Containing 80% Resin Content and 20% Solvent	1 kg	1. Adipic Acid	0.291 kg
		2. Isophthalic Acid	0.116 kg
		3. Phthalic Anhydride	0.167 kg
		4. Diethylene Glycol	0.079 kg
		5. Monoethylene Glycol	0.199 kg
		6. 1.6 Hexane Diol	0.012 kg
		7. Trimethylol Propane	0.013 kg
		8. Toluene Di Isocyanate	0.041 kg
		9. Ethyl Acetate	0.200 kg

2.1.6	Case No. A-23	KANPUR PLASTIPACK LTD.	HQ F. No. 01/87/050/00232/AM09/DES-VIII	Status: Approved
	NC No.: 15/AM10 Dated: 08.07.2009	Adv. Lic. No. 0610013533 Dated 12.06.2008	RLA F. No. 06/24/040/00014/AM09	

Subject: Request for review of decision taken in Norms Committee Meeting No. 23/AM09.

Decision: With oral comments of representatives of D/o C&PC present in the Meeting, adhoc norms are **approved** as per **amended SION H-97** in supersession of earlier norms ratified in NC Meeting No. 23/AM09 dated 17.09.2009 (**Case No.:19/11/87-ALC1/2008**).

ONLINE CASES

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Case No.:14/30/87-ALC1/2008	Party Name:AMIAN TIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Approved
HQ File :01/87/050/00506/AM09/	RLA File :17/24/040/00135/AM08/	Lic.No/Date:1710002227 27.10.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39173990	63/0- GRP Pipe (Dia 700 PN 06 SN 2500) with Couplings	5300.000	Meter	14521316.00	369499.13 US\$
2	39174000	63/0- GRP Pipe Fittings (Dia 700 PN 06 SN 2500)	29.000	Number	979100.00	24913.49 US\$
3	39173990	63/0- GRP Pipe Couplings (Dia 700 PN 06 SN 2500)	26.000	Number	110347.00	2807.81 US\$
4	39173990	63/0- GRP Pipe (Dia 700 PN 09 SN 2500) with Couplings	3900.000	Meter	11335494.00	288434.96 US\$
5	39174000	63/0- GRP Pipe Fittings (Dia 700 PN 09 SN 2500)	27.000	Number	885100.00	22521.63 US\$
6	39173990	63/0- GRP Pipe Couplings (Dia 700 PN 09 SN 2500)	22.000	Number	93371.00	2375.85 US\$
7	39173990	63/0- GRP Pipe (Dia 700 PN 15 SN 2500) with Couplings	3900.000	Meter	13571083.00	345320.18 US\$
8	39174000	63/0- GRP Pipe Fittings (Dia 700 PN 15 SN 2500)	26.000	Number	838100.00	21325.70 US\$
9	39173990	63/0- GRP Pipe Couplings (Dia 700 PN 15 SN 2500)	20.000	Number	84882.00	2159.85 US\$
				Total	42,418,793.00	1,079,358.60

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
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Sl. No.	HS Code	Item Description	Qty	Unit	Value (USD)	Value (US\$)
1	70191200	Roving (of any make, Grade, type or Specification)	177650.328	K.G	7498892.40	188651.38 US\$
2	54023300	Polyester Filament Yarn (HT First quality product 36776A 1000/192/CLR Type 811 APO 15-33 LB or Any Other Grade, Make, Type, Specification)	368.409	K.G	68095.72	1713.10 US\$
3	56081900	Polyrelease Film	788.246	K.G	74885.42	1883.91 US\$
4	70193100	Surface Mat (M 524 -ECR 25A Or M 524-C64 or any other Grade, Make, type , specification)	1897.810	K.G	725712.17	18256.91 US\$
5	56081900	Polyester Netting (153A91D0127 2.5 x 1.6 Leno Polyester Netting or 153A91D0242 2.5 x 1.6 Leno Polyester Netting or any other Grade, make ,Type ,Specification)	858.026	K.G	366304.20	9215.20 US\$
6	70193100	Chop Strand Mat (450 GSM or any other Grade Make Type Specification)	408.747	K.G	23721.60	596.77 US\$
7	70191200	Woven Roving (EWR-800-1.OM or any other Grade Make Type Specification)	556.878	K.G	78989.21	1987.15 US\$
8	25051011	Silica Sand	246724.238	K.G	882655.90	22205.18 US\$
9	39079120	Resin (EPS-1or any other make, grade, type or specification)	168018.031	K.G	14826751.19	373000.03 US\$
10	38151900	Accelerator (NL-53 or any other grade, make ,type ,specification)	333.608	K.G	104761.12	2635.50 US\$
11	29096000	Andonox, Butanox OR Trigonox (M-60, or any other Grade Make type or specification)	4152.730	K.G	701552.12	17649.11 US\$
12	29025000	Styrene	8314.730	K.G	758869.00	19040.73 US\$
				Total	26,111,190.05	656,834.97

Decision: With D/o C&PC OM No. 46011/72/2004-PC.II dated 16.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. GRP Pipe with Coupling (Dia 700mm, PN 06, SN 2500)	1 kg	1. Fiberglass Roving	0.1990 kg
		2. Polyester Filament Yarn	0.0005 kg
		3. Polyrelease Film	0.0012 kg
		4. Surface Mat	0.0030 kg
		5. Polyester Netting	0.0013 kg
		6. Unsaturated Polyester Resin	0.2709 kg
		7. Silica Sand	0.5530 kg
		8. Accelerator	0.0005 kg
		9. Andonox /Butanox/Trigonox	0.0067 kg

		7. Andonox /Butanox/Trigonox	0.0007 kg
		10. Styrene	0.0135 kg
2. GRP Fitting (Dia 700mm, PN 06, SN 2500)	1 kg	1. Fiberglass Roving	0.1224 kg
		2. Polyester Filament Yarn	0.0004 kg
		3. Polyrelease Film	0.0008 kg
		4. Surface Mat	0.0020 kg
		5. Polyester Netting	0.0009 kg
		6. Chop Strand Mat	0.0535 kg
		7. Woven Roving	0.0780 kg
		8. Unsaturated Polyester Resin	0.4068 kg
		9. Silica Sand	0.3714 kg
		10. Accelerator	0.0003 kg
		11. Andonox /Butanox/Trigonox	0.0043 kg
		12. Styrene	0.0086 kg
3. GRP Coupling (Dia 700mm, PN 06, SN 2500)	1 kg	1. Fiberglass Roving	0.3678 kg
		2. Polyester Filament Yarn	0.0002 kg
		3. Polyrelease Film	0.0005 kg
		4. Surface Mat	0.0012 kg
		5. Polyester Netting	0.0006 kg
		6. Unsaturated Polyester Resin	0.3450 kg
		7. Silica Sand	0.3080 kg
		8. Accelerator	0.0006 kg
		9. Andonox/Butanox/Trigonox	0.0086 kg
		10. Styrene	0.0172 kg
4. GRP Pipe with Coupling (Dia 700mm, PN 09, SN 2500)	1 kg	1. Fiberglass Roving	0.3140 kg
		2. Polyester Filament Yarn	0.0006 kg
		3. Polyrelease Film	0.0014 kg
		4. Surface Mat	0.0034 kg
		5. Polyester Netting	0.0015 kg
		6. Unsaturated Polyester Resin	0.2896 kg
		7. Silica Sand	0.4170 kg
		8. Accelerator	0.0005 kg
		9. Andonox/Butanox/Trigonox	0.0072 kg
		10. Styrene	0.0144 kg
5. GRP Pipe Fittings (Dia 700mm, PN 09, SN 2500)	1 kg	1. Fiberglass Roving	0.1800 kg
		2. Polyester Filament Yarn	0.0004 kg
		3. Polyrelease Film	0.0008 kg
		4. Surface Mat	0.0021 kg
		5. Polyester Netting	0.0009 kg
		6. Chop Strand Mat	0.0664 kg
		7. Woven Roving	0.0871 kg
		8. Unsaturated Polyester Resin	0.4502 kg

		9. Silica Sand	0.2490 kg
		10. Accelerator	0.0003 kg
		11. Andonox/Butanox/Trigonox	0.0041 kg
		12. Styrene	0.0083 kg
6. GRP Coupling (Dia 700mm, PN 09, SN 2500)	1 kg	1. Fiberglass Roving	0.3846 kg
		2. Polyester Filament Yarn	0.0002 kg
		3. Polyrelease Film	0.0005 kg
		4. Surface Mat	0.0011 kg
		5. Polyester Netting	0.0006 kg
		6. Unsaturated Polyester Resin	0.3447 kg
		7. Silica Sand	0.2905 kg
		8. Accelerator	0.0006 kg
		9. Andonox/Butanox/Trigonox	0.0086 kg
		10. Styrene	0.0172 kg
7. GRP Pipe with Coupling (Dia 700mm, PN 15, SN 2500)	1 kg	1. Fiberglass Roving	0.4756 kg
		2. Polyester Filament Yarn	0.0007 kg
		3. Polyrelease Film	0.0015 kg
		4. Surface Mat	0.0036 kg
		5. Polyester Netting	0.0016 kg
		6. Unsaturated Polyester Resin	0.3112 kg
		7. Silica Sand	0.2317 kg
		8. Accelerator	0.0006 kg
		9. Andonox/Butanox/Trigonox	0.0077 kg
		10. Styrene	0.0155 kg
8. GRP Pipe Fittings (Dia 700mm, PN 15, SN 2500)	1 kg	1. Fiberglass Roving	0.2612 kg
		2. Polyester Filament Yarn	0.0004 kg
		3. Polyrelease Film	0.0008 kg
		4. Surface Mat	0.0021 kg
		5. Polyester Netting	0.0009 kg
		6. Chop Strand Mat	0.0723 kg
		7. Woven Roving	0.0962 kg
		8. Unsaturated Polyester Resin	0.4802 kg
		9. Silica Sand	0.1225 kg
		10. Accelerator	0.0003 kg
		11. Andonox/Butanox/Trigonox	0.0041 kg
		12. Styrene	0.0083 kg
9. GRP Coupling (Dia 700mm, PN 15, SN 2500)	1 kg	1. Fiberglass Roving	0.4042 kg
		2. Polyester Filament Yarn	0.0002 kg
		3. Polyrelease Film	0.0004 kg
		4. Surface Mat	0.0010 kg
		5. Polyester Netting	0.0005 kg
		6. Unsaturated Polyester Resin	0.3466 kg

7.	Silica Sand	0.2700 kg
8.	Accelerator	0.0006 kg
9.	Andonox/Butanox/Trigonox	0.0086 kg
10.	Styrene	0.0173 kg

13	Case No.:3/34/87-ALC1/2008	Party Name:LPB. PLASTICS	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Approved
	HQ File :01/87/050/00554/AM09/	RLA File :05/24/040/00514/AM09/	Lic.No/Date:0510231248 20.11.2008	Defer Date:

Application: Request is for adhoc norms for following:

<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
<i>1</i>	<i>39042290</i>	<i>63/0- PVC Compound</i>	<i>120000.000</i>	<i>K.G</i>	<i>6600000.00</i>	<i>137500.00 US\$</i>
				<i>Total</i>	<i>6,600,000.00</i>	<i>137,500.00</i>

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042110	PVC Resin Suspension Grade	66000.000	K.G	1900800.00	39600.00 US\$
2	38122010	Plasticizer (DOP)	31800.000	K.G	1450080.00	30210.00 US\$
3	38122010	PVC Stablizer	3000.000	K.G	432000.00	9000.00 US\$
4	38123090	Calcium Stearate	1200.000	K.G	86400.00	1800.00 US\$
5	28030010	Carbon Black	300.000	K.G	8640.00	180.00 US\$
6	28259000	Antimony Trioxide	3600.000	K.G	933120.00	19440.00 US\$
7	28365000	Calcium Carbonate OR Aluminium Hydroxide (Code: 28183000) OR Meta Calcined Aluminium Silicate (Code: 28399090)	16500.000	K.G	396000.00	8250.00 US\$
				Total	5,207,040.00	108,480.00

Decision: With D/o C&PC OM No. 46011/02/2009-PC.II dated 23.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Cable Grade – FR 149)	1 kg	1. PVC Resin	0.5500 kg
		2. Plasticizer (DOP)	0.2650 kg
		3. PVC Stabilizer	0.0250 kg
		4. Calcium Stearate	0.0100 kg

5. Carbon Black	0.0025 kg
6. Antimony Trioxide	0.0300 kg
7. Calcium Carbonate/Aluminium Hydroxide/Metaclcinied Aluminium Silicate	0.1375 kg

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Case No.:5/38/87-ALC1/2008	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Approved
HQ File :01/87/050/00602/AM09/	RLA File :05/24/040/00580/AM09/	Lic.No/Date:0510233178 23.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39073010	63/0- Powder Coating Resin (Thermo setting) Standard Strength	502750.000	K.G	54823923.00	1087776.25 US\$
				Total	54,823,923.00	1,087,776.25

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39073010	EPOXY RESIN Compund of epichlorohydrin and bisphenol-A	143450.000	K.G	20605158.00	408832.50 US\$
2	39079990	POLYESTER RESIN Saturated carboxylatd polyester	133600.000	K.G	18516960.00	367400.00 US\$
3	29171990	MATT HARDNER Polycarboxylic acid with cyclic amidine	3350.000	K.G	1350720.00	26800.00 US\$
4	29109000	HARDNER TGIC Epoxides with three membered ring	3350.000	K.G	1266300.00	25125.00 US\$
5	28230010	TITANIUM DIOXIDE Rutile	46000.000	K.G	6375600.00	126500.00 US\$
6	29062990	BENZOIN Additives	3900.000	K.G	923832.00	18330.00 US\$
7	39069090	RESIFLOW PV-88 Acrylic Polymer	3000.000	K.G	801360.00	15900.00 US\$
				Total	49,839,930.00	988,887.50

Decision: With DIPP letter dated 08.07.2009, the Committee decided that the licence may be ratified as under with certain conditions in export. Applicant

firm have claimed 3% waste which is reasonable and the raw material asked for imports are required for export production.

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Powder coating resin containing i) Epoxy resin min. 27.85% ii) Polyester resin min. 26% iii) Titanium dioxide min.9%	1.00 kg	1. Epoxy resin	0.2869 kg
		2. Polyester resin	0.2672 kg
		3. Matt hardner (polycarboxylic acid with cyclic amidine)	0.0067 kg
		4. Hardner TGIC (Epoxides with three membered ring)	0.0067 kg
		5. Titanium dioxide (rutile)	0.0092 kg
		6. Benzon (additives)	0.0078 kg
		7. Resiflow PV-88 (acrylic polymer)	0.0017 kg

21	Case No.:10/1/87-ALC1/2009	Party Name:SWASTIK POLYMERS	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Approved
	HQ File :01/87/050/00714/AM09/	RLA File :05/24/040/00784/AM09/	Lic.No/Date:0510238677 23.03.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	62/0- EVA INJECTION MOULDING COMPOUND(EVA COMPOUND) SUPERIOR GRADE EC SERIES(IN VARIOUS COLOURS)	175.000	M.T	15242500.00	293125.00 US\$
				Total	15,242,500.00	293,125.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39013000	EVA RESIN(ETHYLENE VINYL ACETATE)	154.000	M.T	10970960.00	210980.00 US\$
2	38122090	STABLIZER	3.850	M.T	400400.00	7700.00 US\$
3	29270090	BLOWING AGENT	3.990	M.T	466830.00	8977.50 US\$
4	29096000	D.C.P.(DICUMYL PEROXIDE)	2.153	M.T	313404.00	6027.00 US\$
5	28365000	CALCIUM CARBONATE	11.235	M.T	81790.80	1572.90 US\$
				Total	12,233,384.80	235,257.40

Decision: With D/o C&PC OM No. 46011/17/2007-PC.II dated 08.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Eva	Injection Compound (Superior Series in various colours)	Moulding Grade EC	1 kg	1. Resin	Eva	0.880 kg
				2. Stabilizer		0.022 kg
				3. Blowing Agent		0.023 kg
				4. Dicumyl Peroxide		0.0123 kg

2.2 Following application is **withdrawn**:

27

Case No.:2/8/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Approved
HQ File :01/87/050/00050/AM10/	RLA File :03/94/040/00081/AM10/	Lic.No/Date:0310519326 12.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079990	62/0- Polyester Polyol (Pipol-S-370-1)	72000.000	K.G	8015000.00	160300.00 US\$
				Total	8,015,000.00	160,300.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	30312.000	K.G	1515600.00	30312.00 US\$
2	29094100	Diethylene Glycol	42768.000	K.G	2566100.00	51322.00 US\$
				Total	4,081,700.00	81,634.00

Decision: RLA, Mumbai vide their letter dated 12.05.2009 have informed that advance authorization was issued on **repeat basis** to firm on the basis of NC decision in its Meeting No. 20/AM09 held on 27.08.2008 (F. No. 01/87/050/00161/AM09). Hence, the Committee decided to **withdraw** the case.

2.3 Following applications are **rejected**:

MANUAL CASE

3.3.1	Case No. A-22	GILLETTE DIVERSIFIED OPERATIONS Pvt. Ltd.	HQ F. No. 01/87/162/00541/AM08/DES-VII	Status: Rejected
	NC No.: 15/AM10 Dated: 08.07.2009	Adv. Lic. No. 0410092022 Dated 12.11.2007	RLA F. No. 04/21/040/00498/AM08	

Subject: Request is for amendment in SION H-331.

Decision: The Committee discussed the case in light of written comments furnished by D/o C&PC vide their O.M. No. 46011/87/2008-PC.II dated 08.06.2008 and observed that the firm has neither applied for Master Batch in Advance Authorization for fixation of adhoc norms nor under SION in proper format. Hence, the Committee decided to **reject** the case and advised firm to file proper application in the prescribed format of **ANF4B** for fixation/modification of Standard Input – Output Norms (SION) alongwith industry data duly forwarded through Plastic Export Promotion Council.

ONLINE CASE

Case No.:4/31/87-ALC1/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Rejected
HQ File :01/87/050/00514/AM09/	RLA File :03/95/040/00079/AM09/	Lic.No/Date:0310492684 03.11.2008	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39094030	62/0- PTOP/FORMALDEHYDE RESINS SP 1068 PHINOLIC RESINS	75.000	M.T	7173000.00	180000.00 US\$
				Total	7,173,000.00	180,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	29071190	PHENOL	32.400	M.T	1965870.00	48600.00 US\$
2	27101990	DI-ISOBUTYLENE(DIB)	43.275	M.T	2625711.00	64913.00 US\$
				Total	4,591,581.00	113,513.00

Decision: The Committee discussed the case in light of D/L No. 46011/99/2008-PC-II dated 28.01.2009 issued by D/o C&PC and followed by reminders from DGFT on 27.03.2009 and 01.06.2009 and observed that the firm failed to submit reply despite repeated reminders. Hence, the Committee decided to **reject** the case.

2.4 Following applications are **deferred**:

1	Case No.: 172/27/83-ALC1/2007	Party Name:INDIA GLYCOLS LTD	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/83/050/01246/AM08/	RLA File :05/24/040/00420/AM08/	Lic.No/Date:0510209638 27.09.2007	Defer Date:05.08.2009
	Position: D/o C&PC will furnish comments.			

2	Case No.: 38/46/87-ALC1/2007	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00663/AM08/	RLA File :05/24/040/00536/AM08/	Lic.No/Date:0510210136 08.10.2007	Defer Date:22.07.2009
	Position: D/o C&PC will furnish comments.			

3	Case No.: 44/35/87-ALC1/2007	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00541/AM08/	RLA File :03/95/040/00848/AM08/	Lic.No/Date:0310453667 12.12.2007	Defer Date:05.08.2009
	Position: D/o C&PC will furnish comments.			

4	Case No.: 23/20/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00376/AM09/	RLA File :09/24/040/00093/AM09/	Lic.No/Date:0910034153 04.06.2008	Defer Date:22.07.2009
	Position: D/o C&PC will examine the case.			

5	Case No.: 51/15/81-ALC2/2008	Party Name:NYPRO FORBES PRODUCTS PVT LTD.,	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/81/050/00219/AM09/	RLA File :04/24/040/00043/AM09/	Lic.No/Date:0410096234 04.06.2008	Defer Date:19.08.2009
	Position: D/L No. 46011/40/2009-PC.II dated 12.06.2009 issued by D/o C&PC; reminder with a copy of D/L may be issued to firm by DGFT.			

6	Case No.: 19/14/87-ALC1/2008	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00301/AM09/	RLA File :04/24/040/00260/AM07/	Lic.No/Date:0410097096 10.07.2008	Defer Date:22.07.2009

			15.07.2009	22.07.2009
Position: Reply is awaited from the firm.				

7	Case No.:21/38/87-ALC1/2008	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00618/AM09/	RLA File :03/94/040/00611/AM09/	Lic.No/Date:0310486931 18.09.2008	Defer Date:22.07.2009
	Position: D/o C&PC will examine the case.			

9	Case No.:3/31/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00513/AM09/	RLA File :31/24/040/00046/AM09/	Lic.No/Date:3110035954 03.11.2008	Defer Date:02.09.2009
	Position: D/L No. 46011/22/2009-PC.II dated 06.04.2009 issued by D/o C&PC; followed by reminder from DGFT on 29.04.2009. Final Reminder with a copy of D/L may be issued to firm by DGFT.			

11	Case No.:6/31/87-ALC1/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00516/AM09/	RLA File :03/95/040/00078/AM09/	Lic.No/Date:0310492801 04.11.2008	Defer Date:29.07.2009
	Position: D/o C&PC will examine the case.			

12	Case No.:17/31/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00527/AM09/	RLA File :09/24/040/00318/AM09/	Lic.No/Date:0910035862 06.11.2008	Defer Date:22.07.2009
	Position: D/o C&PC will furnish comments.			

15	Case No.:2/39/87-ALC1/2008	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00622/AM09/	RLA File :02/24/040/00232/AM09/	Lic.No/Date:0210121608 29.12.2008	Defer Date:29.07.2009
	Position: D/o C&PC will furnish comments.			

16	Case No.:5/6/87-ALC1/2009	Party Name:BIO - TECH VISION CARE PVT.LTD	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00026/AM10/	RLA File :08/24/040/00240/AM09/	Lic.No/Date:0810078676	Defer

16	HQ File :01/87/050/00020/AM10/	RLA File :08/24/040/00240/AM09/	Lic.No/Date:08100/88/0 16.03.2009	Defer Date:19.08.2009
Position: D/L No. 46011/4/2009-PC.II dated 12.06.2009 issued by D/o C&PC; reminder with a copy of D/L may be issued to firm by DGFT.				

17	Case No.:14/6/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00035/AM10/	RLA File :02/24/040/00190/AM08/	Lic.No/Date:0210124372 17.03.2009	Defer Date:19.08.2009
Position: D/L No. 46011/44/2009-PC.II dated 16.06.2009 issued by D/o C&PC; reminder with a copy of D/L may be issued to firm by DGFT.				

18	Case No.:7/1/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00711/AM09/	RLA File :07/24/040/00655/AM09/	Lic.No/Date:0710063666 17.03.2009	Defer Date:12.08.2009
Position: D/o C&PC will furnish comments.				

19	Case No.:4/15/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00109/AM10/	RLA File :02/24/040/00253/AM08/	Lic.No/Date:0210124577 19.03.2009	Defer Date: 19.08.2009
Position: D/L No. 46011/44/2009-PC.II dated 16.06.2009 issued by D/o C&PC; reminder with a copy of D/L may be issued to firm by DGFT.				

20	Case No.:9/6/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00030/AM10/	RLA File :03/94/040/00440/AM09/	Lic.No/Date:0310512610 20.03.2009	Defer Date:29.07.2009
Position: D/o C&PC will furnish comments.				

22	Case No.:1/1/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00705/AM09/	RLA File :02/24/040/00237/AM09/	Lic.No/Date:0210124709 24.03.2009	Defer Date:19.08.2009
Position: D/L No. 46011/44/2009-PC.II dated 16.06.2009 issued by D/o C&PC; reminder with a copy of D/L may be issued to firm by DGFT.				

	Case No.:10/6/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:15/87-ALC1/2009	Status: Deferred
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23			08.07.2009	
	HQ File :01/87/050/00031/AM10/	RLA File :03/94/040/01061/AM09/	Lic.No/Date:0310513762 30.03.2009	Defer Date:12.08.2009
	Position: D/L No. 46011/35/2008-PC.II dated 17.06.2009 issued by D/o C&PC; reminder with a copy of D/L may be issued to firm by DGFT.			

24	Case No.:4/2/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00004/AM10/	RLA File :02/24/040/00223/AM09/	Lic.No/Date:0210125231 01.04.2009	Defer Date:19.08.2009
	Position: D/L No. 46011/44/2009-PC.II dated 16.06.2009 issued by D/o C&PC; reminder with a copy of D/L may be issued to firm by DGFT.			

25	Case No.:8/7/87-ALC1/2009	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00045/AM10/	RLA File :05/24/040/00055/AM10/	Lic.No/Date:0510240649 30.04.2009	Defer Date:29.07.2009
	Position: DIPP will examine the case.			

26	Case No.:5/15/87-ALC1/2009	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00110/AM10/	RLA File :03/95/040/00010/AM10/	Lic.No/Date:0310517938 01.05.2009	Defer Date: 05.08.2009
	Position: D/o C&PC will examine the case.			

28	Case No.:1/15/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00106/AM10/	RLA File :07/24/040/00078/AM10/	Lic.No/Date:0710065567 24.06.2009	Defer Date: 05.08.2009
	Position: New case; copy of application is awaited from RLA.			

29	Case No.:2/15/87-ALC1/2009	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00107/AM10/	RLA File :05/24/040/00170/AM10/	Lic.No/Date:0510244576 25.06.2009	Defer Date: 05.08.2009
	Position: New case; copy of application is awaited from RLA.			

30	Case No.:3/15/87-ALC1/2009	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00108/AM10/	RLA File :07/24/040/00090/AM10/	Lic.No/Date:0710065596 26.06.2009	Defer Date: 05.08.2009
	Position: New case; copy of application is awaited from RLA.			

31	Case No.:6/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00111/AM10/	RLA File :04/24/040/00301/AM09/	Lic.No/Date:0410105770 30.06.2009	Defer Date: 05.08.2009
	Position: New case; copy of application is awaited from RLA.			

32	Case No.:7/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00112/AM10/	RLA File :04/24/040/00315/AM09/	Lic.No/Date:0410105775 30.06.2009	Defer Date: 05.08.2009
	Position: New case; copy of application is awaited from RLA.			

33	Case No.:8/15/87-ALC1/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:15/87-ALC1/2009 08.07.2009	Status: Deferred
	HQ File :01/87/050/00113/AM10/	RLA File :03/94/040/01057/AM09/	Lic.No/Date:0310526499 30.06.2009	Defer Date: 05.08.2009
	Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
